

RESUME OF WORK DONE BY LOK SABHA

(FIFTH LOK SABHA—FOURTEENTH SESSION)

(21st July to 7th August, 1975)



**LOK SABHA SECRETARIAT
NEW DELHI**

August, 1975

P R E F A C E

This publication contains a brief resume of work done by Lok Sabha during the Fourteenth Session of Fifth Lok Sabha, 1975.

NEW DELHI;
August 7, 1975.

S. L. SHAKDHER,
Secretary-General.

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**RESUME OF WORK DONE BY LOK SABHA DURING THE FOURTEENTH
SESSION OF FIFTH LOK SABHA—JULY-AUGUST, 1975**

I. DURATION OF SESSION

Date of commencement	.	.	.	.	21st July, 1975.
Date of adjournment <i>sine die</i>	.	.	.	.	7th August, 1975.
Date of prorogation	.	.	.	.	3rd September, 1975.
Number of days of sittings	.	.	.	.	14
Number of hours of sittings	.	.	.	.	87 hours and 15 minutes

2. BILLS

Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1975.	22-7-75		23-7-75 (Consideration and passing)	1 48			Passed
2.	*The Constitution (Thirty-ninth Amendment) Bill, 1975.	22-7-75		23-7-75 (Consideration and passing)	0 22 3 25	1	1	Passed, as amended.
3.	The Finance (Amendment) Bill, 1975.	22-7-75		23-7-75 } 25-7-75 } (Consideration and passing)	2 29	3		Passed
4.	@ The Maintenance of Internal Security (Second Amendment) Bill, 1975.	23-7-75		25-7-75 (Consideration and passing)	0 16 4 20	12	1	Passed, as amended.
5.	The Pondicherry Appropriation (No. 2) Bill, 1975.	23-7-75		23-7-75 (Consideration and passing)	0 05			Passed
6.	**The Nagaland State Legislature (Delegation of Powers) Bill, 1975, as passed by Rajya Sabha.		25-7-75	28-7-75 (Consideration and passing)	0 38			Passed

7. The Defence of India (Amendment) Bill, 1975, as passed by Rajya Sabha.	25-7-75	28-7-75 29-7-75 (Consideration and passing)	4 05	..	Passed
8. The Kerala Legislative Assembly (Extension of Duration) Bill, 1975, as passed by Rajya Sabha.	25-7-75	29-7-75 (Consideration and passing)	1 39		Passed
9. The Employees' State Insurance (Amendment) Bill, 1975, as passed by Rajya Sabha.	..	30-7-75 (Consideration and passing)	2 11		Passed
10. The Sales Promotion Employees (Conditions of Service) Bill, 1975, as passed by Rajya Sabha.	25-7-75	..			Pending
11. The Customs Tariff Bill, 1975 . (Earlier Session—10-5-74)	25-7-75	25-7-75	0 01		Report of the Select Committee presented. Passed
12. The Public Financial Institutions Laws (Amendment) Bill, 1975 (Earlier Session—22-12-73)	25-7-75	6-8-75 (Consideration and passing)	0 59		Report of the Joint Committee presented Passed
13. The Constitution (Thirty-second Amendment) Bill, 1973. (Earlier Session—16-5-73)	..	5-8-75 (Consideration and passing) 25-7-75 (Motion for further extension of time for presentation of the Report of the Joint Committee)	1 42	4	A motion for further extension of time for the presentation of the Report of the Joint Committee upto the last day of the next session was adopted.

* The Short title of the Bill was changed to "The Constitution (Thirty-eighth Amendment) Bill, 1975" by Lok Sabha through an amendment to clause 1.

@ The Short title of the Bill was changed to "The Maintenance of Internal Security (Amendment) Bill, 1975" by Lok Sabha through an amendment to clause 1.

** Discussed together with the Statutory Resolution regarding approval of the continuance in force of the Proclamation dated March 22, 1975 in respect of Nagaland.

1	2	3	4	5	6	7	8	9
					H	M		
14.	The Code of Civil Procedure (Amendment) Bill, 1974.	(Earlier Session—8-4-74)		25-7-75 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 13	..	..	A Motion for further extension of time for the presentation of the Report of the Joint Committee upto the last day of the next session was adopted.
15.	The Indian Coinage (Amendment) Bill, 1975.	25-7-75	..	5-8-75 Consideration and (passing)	0 13	..	..	Passed
16.	The Appropriation (No. 3) Bill, 1975.	28-7-75		28-7-75 (Consideration and passing)	0 02	..	..	Passed
17.	The Appropriation (No. 4) Bill, 1975.	28-7-75	..	28-7-75 (Consideration and passing)	0 02	..	..	Passed
18.	The Taxation Laws (Amendment) Bill, 1973 as reported by Select Committee.	(Earlier Session—9-5-73)	..	28-7-75 (Consideration and passing)	2 38	11	11	Passed, as amended
19.	The Delhi Sales Tax Bill, 1973, as reported by Select Committee.	(Earlier Session—9-4-73)		29-7-75 (Consideration and passing)	0 32	1	1	Passed, as amended
20.	The Banking Service Commission Bill, 1974.	(Earlier Session—25-11-74)		29-7-75 } 30-7-75 } (Consideration and passing)	4 12	15	15	Passed, as amended
21.	The Telegraph Wires (Unlawful Possession) Amendment Bill, 1974 as passed by Rajya Sabha.	..	28-11-74	30-7-75 (Consideration and passing)	1 42	5	2	Passed, as amended

22.	The Agricultural Refinance Corporation (Amendment) Bill 1975.	(Earlier Session—10-3-75)	31-7-75 (Consideration and passing)	1 43	..	..	Passed
23.	The Provident Funds (Amendment) Bill, 1975.	(Earlier Session—24-3-75)	31-7-75 (Consideration and passing)	0 22			Passed
24.	The Election Laws (Amendment) Bill, 1975.	4-8-75	5-8-75 (Consideration and passing)	0 45 1 21	26	4	Passed, as amended
25.	The Cigarettes (Regulation of Production, Supply and Distribution) Bill, 1975.	(Earlier Session—22-4-75)	5-8-75 (Consideration and passing)	1 06	18	..	Passed
26.	The National Cadet Corps (Amendment) Bill, 1974 as passed by Rajya Sabha.	9-9-74	5-8-75 (Consideration and passing)	0 33	2	2	Passed, as amended
27.	The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1975.	6-8-75	6-8-75 (Consideration and passing)	0 03 2 08	4	..	Passed
28.	*The Constitution (Fortieth Amendment) Bill, 1975.	7-8-75	7-8-75 (Consideration and passing)	0 06 2 41	10	3	Passed, as amended

* The short title of the Bill was changed to "The Constitution (Thirty-ninth Amendment) Bill, 1975" by Lok Sabha through an amendment to clause 1.

Summary

1. Bills pending at the end of the last session	22
2. Bills introduced	11
3. Bills opposed at introduction stage	4
4. Bills passed by Rajya Sabha and laid on the Table	5
5. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6. Bills passed	25
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 2480 of Lok Sabha Bulletin Part II, dated 17-9-75	13

3. DIVISIONS

No of Divisions held	14
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4. FINANCIAL BUSINESS

Subject	Date of presentation	Date of discussion	Time taken	H	M
(i) General Budget					
Supplementary Demands for Grants in respect of the Budget (General) for 1975-76.	22-7-75	28-7-75	* Discussion and voting on Supplementary Demands for Grants (General)	3	07
Demands for Excess Grants in respect of Budget (General) for 1972-73.	8-5-75 (Thirteenth Session)	28-7-75	* Discussion and voting on Demands for Excess Grants (General)		
(ii) Budget in respect of the Union territory of Pondicherry					
Budget (Pondicherry) for the year 1975-76.	14-3-75 (Thirteenth Session)	23-7-75	Discussion and voting on Demands for Grants (Pondicherry).	0	37

* Discussed together.

5. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	Shri Morarji R. Desai	21-7-75 to 4-8-75	6-8-75
2	Shri M.T. Raju		
3	Shri Madhu Dandavate		
4	Shri P.V.G. Raju		
5	Shri Bibhuti Mishra		
6	Shri Ram Dhan		
7	Shri Samar Guha		
8	Shri Shyamnandan Mishra		
9	Shri Narendra Singh		
10	Shri Noorul Huda		

6. MOTIONS

Sl. No.	Brief subject	Motion under Article/Rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
					H M		
1	Transaction of only Government business during the Session.	Article 118	Shri K. Raghu Ramaiah	21-7-75	1 32	Parliamentary Affairs	Adopted
2	New Programme for Economic Progress announced by the Prime Minister on the 1st July, 1975.	Rule 191	Shri C. Subramaniam	31-7-75 1-8-75 4-8-75	18 24	Finance	Adopted
3	Annual Report of the University Grants Commission for the year 1972-73.	Rule 342	Prof. S. Nurul Hasan	6-8-75	3 59	Education and Social Welfare	..

7. OBITUARY REFERENCES

Sl. No.	Name	Date of death	Date on which reference made	Time taken	Remarks
1	Shri D.P. Dhar, former Minister of Planning.	12-6-75		H. M.	
2	Shri B.N. Mandal, Member of the Third Lok Sabha.	30-5-75	21-7-75	0.09	
3	Shri Ramachandra J. Amin, Member of the Fourth Lok Sabha.	[24-6-75]			
4	Shri Muhammed Khuda Bukhsh, Sitting Member of Lok Sabha.	24-7-75	24-7-75	0.03	After obituary reference, the House was adjourned for the day.
5	Shri T.R. Deogirikar, Member of the Provisional Parliament.	27-7-75	29-7-75	0.03	
6	Chaudhary Sadhu Ram, Sitting Member of Lok Sabha.	1-8-75			
7	Shri Bhagirathi Mahapatra, Member of the Central Legislative Assembly.	2-8-75	4-8-75	0.05	

8. PANEL OF CHAIRMEN

Sl. No.	Members nominated	Date of nomination
1.	Shri Bhagwat Jha Azad	
2.	Shri H.K.L. Bhagat	
3.	Maulana Ishaque Sambhali	21-7-75
4.	Shri Vasant Sathe	
5.	Shri C.M. Stephen	
6.	Shri G. Viswanathan	

9. PAPERS LAID ON THE TABLE

(i) By Government	472
(ii) By Private Members	Nil

10. PRIVILEGE MATTER

Brief Subject	Date on which matter brought before the House	Time taken	Decision of the House
Summons received from the City Civil Court, Registrar Bench, Calcutta, requiring the Chairman, Public Accounts Committee, to appear before the Court on 4-8-1974 to answer all material questions relating to certain observations made in the Seventy-first Report of the Public Accounts Committee (Fifth Lok Sabha).	1-8-1975	0. 04	The Speaker observed that as had been the practice of the House, he was asking the Chairman of the Committee on Public Accounts to ignore the summons and not to put in any appearance in the Court. However, he added that he was passing on the relevant papers to the Minister of Law for taking such action as he might deem fit to apprise the Court of the correct constitutional position in this regard.
		H. M.	

11. QUESTIONS

—Nil—

*Members were informed through Lok Sabha Bulletin Part II dt. 9-7-75 that the Speaker had directed that there would be no Question Hour during the Session. On 21-7-75, Lok Sabha adopted a motion moved by the Minister of Parliamentary Affairs that only Government business be transacted during the Session and no other business whatsoever including Questions Calling Attention and any other business to be initiated by a private member be brought before or transacted in the House and all relevant rules be suspended to that extent.

12. RESOLUTIONS

Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/ Act	Member who moved	Date (s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	Approval of the Proclamation of Emergency made by the President on the 25th June, 1975, under article 352 (1) of the Constitution as also the Order of the President dated 29th June, 1975 made under article 352 (4)(b) of the Constitution applying the said Proclamation to the State of Jammu and Kashmir.	Article 352	Shri Jagjivan Ram	21-7-75 22-7-75 23-7-75	H. M. 13 59	Home Affairs	Adopted
*2.	Approval of the continuance in force of the Proclamation dated the 22nd March, 1975 in respect of Nagaland, issued by the President, for a further period of six months with effect from the 26th September, 1975.	Article 356	Shri K. Brahmananda Reddy	28-7-75	0 36	Home Affairs	Adopted
3	Constitution of a Committee on Official Language.	Section 4(1) of Official Languages Act, 1963.	Shri Om Mehta	29-7-75	0 11	Home Affairs	Adopted

*Discussed together with the motion for consideration of the Nagaland State Legislature (Delegation of Powers) Bill, 1975, as passed by Rajya Sabha.

13. SPEAKER
Announcement/Ruling

Sl. No.	Subject	Date
1	Recommendation made by the Business Advisory Committee at its sitting held on the 22nd July, 1975 about allotment of time for further discussion on the Statutory Resolution regarding Proclamation of Emergency.	22-7-75
2	Receipt of a Summons on 30-7-75 from the City Civil Court, Calcutta addressed to the Committee on Public Accounts of Lok Sabha represented by its Chairman.	1-8-75

14. STATEMENTS BY MINISTERS

(I) Suo moto statements made under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
				H. M.
1	Fixation of sittings of the House on the 29th, 30th and 31st July, 1975.	Shri K. Raghu Ramaiah	25-7-75	0·01
2	Fixation of sittings of the House on the 1st and 4th August, 1975.	Shri K. Raghu Ramaiah	30-7-75	0·02
3	Fixation of sittings of the House on the 5th, 6th and 7th August, 1975.	Shri K. Raghu Ramaiah	1-8-75	0·01
4	Case relating to throwing of grenades on the Chief Justice of India on the 20th March, 1975.	Shri Om Mehta	4-8-75	0·02

(II) Statement correcting information regarding Starred Question under Direction 16

Brief subject	Name of Minister	Date	Time taken
			H. M.
*Correcting the answer given on 9-4-75 to a supplementary on Starred Question No. 571 regarding share of Government, L.I.C. and U.T.I. in Joint Industrial Units.	Shri Anant Prasad Sharma	22-7-75	0·01

*Statement was laid on the Table.

15. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time	Percentage to the total time taken
	H. M.	
BILLS—		
Government Bills	43·31	49·9
BUDGETS—		
(a) General Budget	3·07	3·6
(b) Budget in respect of Union territory under President's rule	0·37	0·7
MOTIONS	23·55	27·4
RESOLUTIONS—		
Statutory Resolutions	*14·10	16·2
STATEMENTS (Rule 372 and Direction 16)	0·07	0·1
OTHER MATTERS, such as papers laid on the Table, Obituary References, Points of Orders etc.	1·48	2·1
TOTAL .		100·0

*Joint discussion took place on Statutory Resolution re: approval of the continuance in force of the Proclamation in respect of Nagaland, issued by the President for a further period of six months with effect from 26-9-1975; and the motion for consideration of the Nagaland State Legislature (Delegation of Powers) Bill, 1975, as passed by Rajya Sabha. Time taken on joint discussion has been shown against Government Bills.